

Financial Assistance to Uttar Pradesh for Maintenance of Roads

1547. MAULANA OBAIDULLAH KHAN AZMI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether any financial assistance was given by the Central Government to the Uttar Pradesh Government for maintenance and repair of roads in the State during the last two years and during the current year so far;

(b) if so, the details thereof alongwith the details of the amount actually spent by the State Government;

(c) whether any supervision/vigil was exercised by the Central Government on the expenditure of the above amount; and

(d) if so, whether the amount was properly spent by the State Government ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) No, Sir. There is no Scheme under which Central financial assistance for maintenance & repair of State Roads is provided.

(b) to (d) Do not arise.

Complaints Cell for White-Line Buses

1548. SHRI B. K. HARIPRASAD : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a Complaints Cell has been created for white line buses playing in Delhi and if so whether this facility is proposed to be extended to other services as well; and

(b) whether it is a fact that the buses seldom stop at the Bus Stops but stop normally in the middle of the roads blocking traffic and if so, the action proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) A Complaint Cell has been established by the Transport Department, Delhi Administration at its Headquarters, to receive complaints from the general public regarding vehicles plying in Delhi. This

Complaint Cell is functioning round the clock with the following telephone numbers :—

2515740, 2517300, 2517403, 2526902, 2526172.

Immediate action is taken on receiving any Complaints from the public regarding stopping of buses in the middle of the roads, non-stopping of buses on the bus stands, irregular timing etc.

Declaration of State Highways as National Highways

1549. SHRI B. K. HARIPRASAD : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that the Chitradurga-Tellicherry State Highway, which passes through Shimoga, Chickamagalur, Sakleshpur, Mercara and the State Highways of Bangalore-Calicut via Kanakapura Mallavalli, Mysore, Sulthanbatory, has been cleared by the planning Commission as National Highways and if so, the details thereof; and

(b) whether Government propose to take on early decision and action in the matter in order to promote trade, commerce, tourism, industries employment generation and also National Security ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir. However, due to financial stringency it was decided to pend further consideration of the proposal till finalisation of the 8th Plan.

(b) Due to meagre allocation earmarked for Central Sector Roads during 8th Plan, it is difficult to consider declaration of new National Highways in the country including the roads in question.

मध्य प्रदेश में राज्य राजमार्गों को राष्ट्रीय राजमार्ग घोषित किया जाना

1550. श्री राधाकिशन मालवीय : क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के सात विद्यमान राजमार्गों को राष्ट्रीय राजमार्ग घोषित